

# Central Administrative Tribunal Principal Bench: New Delhi

## OA No. 1883/99

(2)

New Delhi this the 31th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J) Hon'ble Mrs. Shanta Shastry, Member (A)

Shri Bishweshar Singh Latwal, S/o Shri Dalip Singh Latwal, R/o D-154, Sarojini Nagar, New Delhi-110023.

...Applicant

(By Advocate: Shri O.P. Sood)

#### Versus

- 1. U.O.I.
  Service through,
  Staff Selection Commission,
  Department of P&T, Block No.12,
  C.G.O. Complex, Lodhi Road,
  New Delhi-110003.
- Commissioner of Delhi Police, Police Head Quarter, I.P. Estate, New Delhi.

...Respondents

## ORDER (Oral)

# By Reddy. J.-

V.

Heard the counsel for applicant on admission.

This is the second round of litigation. The applicant had appeared for selection to the post of Sub Inspector of Police. But he has been disqualified in the written test. He, therefore, filed OA- 992/92 earlier before this Bench. By an order dated 8.4.99 the Bench while disposing of the said OA, directed the respondents not to subject the applicant to any further eye test if the applicant produces the relevant vision test and that the

applicant should be appointed by relaxing the age requirement in accordance with rules. Accordingly the applicant was interviewed on 23.4.91 in compliance with the order of the Tribunal. However, he could not qualify in the examination due to his low merit.

Learned counsel for the applicant 3. submits that the respondents ought to have seen that the applicant was already found successful in 1990 when he appeared in the test. We cannot go into the result of the examination question as to the conducted by the respondents. An examination was conducted by the UPSC as per the directions issued by applicant was not found Tribunal but the the The earliest case, it was stated that successful. the applicant was aggrieved by the order wherein the applicant was found disqualified in the written examination. The only direction given relates to the vision test and age requirement. the circumstances, we do not find any merit in the OA. The OA is dismissed at the admission stage itself.

haut 1 (Mrs. Shanta Shastry) Member(A)

(V. Rajagopala Reddy) Vice-Chairman (J)

CC.